

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. N. T. GHADGE
COURT 39 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	100289/2020	Deepak Shyamu Prajapati and 2 Others Vs State Vikroli Police Station	K V Dubey
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100843/2014	The State - Santacruz P. Stn. Vs Shailesh Satish Gaikwad	
3	SESSIONS CASE	100151/2018	The State of Govandi Police Station Vs Laxmikant Ramnath Varma	
<u>CHARGE</u>				
4	SESSIONS CASE	100306/2016	THE STATE OF WADALA T T POLICE STATION. Vs MOHD. IMRAN MOHD. IQBAL SHAIKH	Sharif Shaikh
(Main Matter SESSIONS CASE/0100454/2012)				
5	SESSIONS CASE	1000484/2018	State of Maharashtra - Nehru Nagar Vs Jamshed Hisamuddin Shaikh	PP ADv. Jadhwar
6	SESSIONS CASE	100046/2019	The State of Maharashtra-R. C. F. Police Station Vs Sharad Vishwanath Sable and Others 02	APP
<u>COMPLIANCE</u>				
7	SESSIONS CASE	100036/2019	The State of Parksite Police Station Vs Salman Tauffik Khan and Others 02	APP
<u>REPLY/SAY</u>				
8	CRI BAIL APPLN	101323/2020	Naresh Surendra Sabharwal Vs The State of Maharashtra Antop Hill Police Station	Prashant Pawar and anr
<u>DORMANT FILE</u>				
9	SESSIONS CASE	100061/1991	The State Vs Yasin Adam Tole 1 ors.	APP

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10	SESSIONS CASE	100593/1994	STATE OF MAHARASHTRA Vs Sanjiv Pratap Chadda etc_1	APP
11	SESSIONS CASE	100560/1996	The State Vs Ankush Suresh Butta	APP
